4605

- (b) whether it is a fact that the membership of the Commission has also been expanded and if so, the reasons therefor;
- (c) whether the All India Port and Dock Workers' Federation has protested against this expansion and the General Secretary of the Federation has resigned from the Committee;
 - (d) the reasons for this resignation; and
- (e) the reaction of Government in regard thereto?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) The tenure of the Commission has been extended till the end of February, 1969.

- (b) Yes, Sir. The reason for doing so was the need felt by Government to have a larger element on the Commission of the interests concerned with and having knowledge of the problems before the Commission.
- (c) and (d) Yes Sir. The President of the Al! India Port and Dock Workers' Federation, Shri S.R. Kulkarni has resigned his membership of the Commission. Among the reasons conveyed to Government for ins resignation were mentioned both the extension of tenure and the expansion of membsrship of the Commission.
- (e) Government regret the decision of Shri Kulkarni to resign from the Commission, which they had to accept as he was not willing to reconsider the same.

COMPLAINTS FROM AIR HOSTESSES

1223. SHRI T. SIDDALINGAYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether some complaints have been received from the Air Hostesses about the misbehaviour of pilots;
- (b) whether it is a fact that the pilots and air hostesses are not kept in the same hotel in case of night halts;
- (c) whether similar separate arrangements are not made in the case of flight pursers; and
 - (d) if so, the reasons therefor 7

- THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
 (a) Air-India have reported that they have received no complaints from Air Hostesses about misbehaviour of Pilots. Indian Airlines have reported that recently there has been a case in which a Junior Pilot is alleged to have abused an Air Hostess. The case is being investigated by them.
- (b) to (d) In Air-India the Cockpit crew comprising of Pilots, Co-pilots, Navigators and Flight Engineers, and the Cabin crew comprising of Flight Pursers, Assistant Flight Pursers and Air Hostesses are accommodated generally in the same hotel. If, however, accommodation is not available in the same hotel, Cabin crew are accommodated together. In Indian Airlines Pilots are entitled to accommodation in first class hotels and the Cabin crew are entitled to accommodation in the next best hotels. Accommodation is provided on this basis wherever different types of hotels are available. Air Hostesses and Flight Pursers belong to the same Cadre and as such no distinction is maae between them as regards Hotel arrangements.

MEETING OF THE CHAIRMAN, CALCUTTAPORT TRUST WITH CHIEF OF WORLDBANK

1224. SHR^T BANK A BEHARYDAS: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether attention of Government has been drawn to the reports in the Statesman and Amrit Bazar Patrika (Calcutta edition) of 22nd November, 1968 to the effect that Shri B.B.Ghosh, Chairman, Calcutta Port Trust, met the World Bank Chief Mr. McNamara during latter's visit to Calcutta and discussed with him the report submitted by Shri P. C. Bhattacharya regarding the financial position of the Calcutta Port and also told him that the Government of India were not assisting the Calcutta Port Trust to relieve them of financial difficulties despite their request for the last four or five years;
- (b) if so, whether Government have asked for an explanation from Mr. Ghosh regarding, this talk; and if not, the reasons therefor; and
- (c) whether Government permitted the officer to discuss with the World Bank Chief about these matters?